

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.156/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> November 2017, 10.30 A.M**

Name of the Company		Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA

2. CS. ROHIT KUMAR KESHRI

} PETITIONER.

Rohit Keshri  
21/11/17

1. Ratnanku Banerjee, Advocate

2. Inespre Choudhary, Adv

3. CS Mohan Rao Gouda SCS

} Respondents

Ratnanku  
21/11/17

**ORDER**

Ld. Counsel for the petitioners and the respondents are present.

List on 22/11/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)